- There is an emphasis on streamlining administrative and financial procedures, both to cut down on time, as well as to increase accountability.
- Innovations in technology is being promoted at the National and State levels. There is a National Committee under Prof. R.A.Mashelkar that examines all new technologies from the point of view of safety and feasibility.
- Sanitation is being prioritized amongst the overall development agenda. The
  Government has taken a decision to prioritise all Centrally Sponsored Schemes
  in ODF villages. Various other development schemes are being converged
  with the sanitation outcomes.
- Monitoring and Evaluation has also been strengthened. The IMIS has data up to household level, with provision to capture geo-tagged photographs of toilets. A Swachhta App has been developed that provides online information on sanitation status up to household level. The citizens can also do ranking of swachhta on the Swachh App.
- Zila Swachhata Preraks are being engaged for support of districts.
- Web portal of Swachh Sangrah has been developed for knowledge sharing.

## Emission of greenhouse gases

2741. SHRI DEREK O' BRIEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry is aware of the fact that India is the biggest emitter of greenhouse gases after the United States of America and China;
- (b) whether it is a fact that the Ministry has deferred the implementation of the stringent emission norms for particulate matter (PM), sulphur dioxide, nitrogen oxides, mercury and reduced water usage by coal-fuelled thermal power plants, which was fixed as December, 2017 and if so, the reasons therefor, and
- (c) whether the Ministry is planning to devise strict emission standards for thermal power plants and if so, the details and timeline thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) As per the Biennial Update Report submitted by India, the quantum of India's total green house gas (GHG) emissions (excluding LULUCF) in 2010 was 2.136 billion tonnes Carbon dioxide equivalent

(CO<sub>2</sub>eq). In 2010, the year for which comparable figures are available, India's emissions are lower than GHG emissions of China (11.183 billion tonnes CO,eq), USA (6.713 billion tonnes CO<sub>2</sub>eq), European Union (4.834 billion tonnes CO<sub>2</sub>eq) and Brazil (2.902 billion tonnes CO eq).

(b) and (c) The Ministry has notified the revised standards for thermal power plants (TPPs) vide S. O. 3305 (E) dated 07/12/2015 for parameters such as Particulate Matter (PM), SOx, NOx, mercury, etc. and no amendment of the notified norms has been made.

## Penalties for maltreatment of animals

2742. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- whether Government has taken note of the fact that penalties for maltreatment of animals under the Prevention of Cruelty to Animals Act, 1960, are as low as ₹ 25;
- (b) whether Government proposes to amend the Act to suitably increase the quantum of penalty and if so, the details and timelines thereof; and
  - if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) to (c) Government is aware of the low penalties under Prevention of Cruelty to Animals (PCA) Act, 1960. In order to enhance the fine for infliction of unnecessary pain or suffering on animals and to make it more deterrent, Government of India has undertaken steps to amend the Prevention of Cruelty to Animals Act, 1960 in consultation with other Ministries.

## 2743. [Question was cancelled.]

## DMH-II mustard hybrid crops for wide farming

2744. SHRI RIPUN BORA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that despite low yield research results, Government proposes DMH-II mustard hybrid crops for wide farming;
- (b) if so, whether Government has received the clearance from the Genetic Engineering Appraisal Committee (GEAC) thereof; and
  - (c) if so, farming proposal of the variety of the GM-mustard edible oil therein?